

(c) how many of these Liaison Officers belong to the Scheduled Castes and Scheduled Tribes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Liaison Officers were appointed by April/May, 1959, and compared with the position as on 1st January, 1959, there was improvement in the representation of the Scheduled Castes and the Scheduled Tribes in the Services of the Central Government as on 1st January, 1960. But it is not possible to say as to what extent the improvement is attributable to the appointment of Liaison Officers.

(c) Two of these officers belong to Scheduled Castes, and none to Scheduled Tribes.

Purchasing Power of Rupee

*513. **Shri Kalika Singh:** Will the Minister of Finance be pleased to state:

(a) assuming the purchasing power of the Rupee at 100 Naye Paise on the date of enforcement of the Decimal Coinage how many Naye paise less is the present purchasing power of Rupee according to the latest indices maintained by the Reserve Bank of India;

(b) whether the Rupee is strong according to economic indicators; and

(c) how the Bank rate is helping in the strength of the Rupee?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) The rise in the index of wholesale prices between March 1957 (Decimal Coinage was introduced as from April 1) and December 1960 has been 18 per cent. The rise in the working class cost of living index in the same period has been 16 per cent. The variation in the purchasing power of the rupee can be taken as the inverse of the change in either of these two indices that is about 14-15 per cent.

(b) Yes.

(c) The Bank rate assists in regulating the volume of credit creation and maintaining monetary stability.

Letters of Shri Dutt, Former I.G. Police, Assam to Centre

*514. { Shri Tyagi:
Shri Indrajit Gupta:
Shri Assar:
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that long before the anti-Bengali disturbances occurred in Assam Mr. S. M. Dutt, the then Inspector General of Police, addressed three letters to the Union Home Ministry appraising it of the situation in the State; and

(b) whether the Minister will lay copies of these letters on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Shri S. M. Dutt wrote three secret and personal letters to the Director, Intelligence Bureau, in June, 1960.

(b) No.

West German Aid for Rourkela Steel Plant

*515. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a substantial part of West German aid for Rourkela is expected to be rendered surplus from the project;

(b) if so, how much; and

(c) whether this is proposed to be utilised for other allied projects?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). A small proportion of the Rourkela credit of DM 660 million is likely to be surplus after meeting liabilities arising from the trans-

actions listed in the credit agreement of 26-2-1958. The question of utilising the entire amount of the credit by extending the period of its availability and its scope is at present under negotiation with the German authorities.

Monuments in Kerala

799. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total amount allotted for the maintenance and special repairs of each of the protected monuments in Kerala for the years 1959-60 and 1960-61; and

(b) what amount has been actually spent so far for each of the protected monuments?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). Time and labour spent in collecting the information are not commensurate with the results thereof.

Hostels for Marathwada University Students

800. Shri Pangarkar: Will the Minister of Education be pleased to state:

(a) whether any request has been received from the Marathwada University or the Government of Maharashtra for any grant or loan for construction of hostels for students of colleges affiliated to Marathwada University; and

(b) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). In 1959-60 two colleges affiliated to Marathwada University, namely, the Milind Mahavidyalaya, Aurangabad and the People's College, Nanded, applied to the University Grants Commission for payment of grants

for construction of hostels for their girl students.

In the case of Milind Mahavidyalaya, the proposal has been approved by the University Grants Commission at an estimated cost of Rs. 1,33,000, subject to the condition that the Commission's share of assistance will be limited to Rs. 99,750 or 75 per cent. of the actual cost, whichever is less. A sum of Rs. 30,000 has so far been released to the Mahavidyalaya.

In the case of People's college, Nanded, the proposal has been approved at an estimated cost of Rs. 1,36,800, subject to the condition that the Commission's share will be Rs. 1,02,600 or 75 per cent. of the actual cost, whichever is less. The Commission has decided to release a sum of Rs. 15,000 as first instalment of the grant.

Aid to Physical Culture Organisations in Maharashtra

801. Shri Pangarkar: Will the Minister of Education be pleased to state:

(a) the names of physical culture organisations in Maharashtra which received financial aid from the Government of India during 1960-61 and the respective amounts; and

(b) the names of Organisations which have applied for financial assistance and have not been given the assistance during the same period?

The Minister of Education (Dr. K. L. Shrimall):

(a) Kailayadham Shreeman	
Madhava Yoga Mandir Samiti, Lonavla	82,376/-
2. Maharashtraiya Mandal,	
Poona	20,000/-
3. Gujarat Research Society,	
Bombay	500/-